

## **Bihar Abolition Of Zamindaris Repealing Act, 1950**

**9 of 1950**

### CONTENTS

1. Short title
2. Repeal of Bihar Act 18 of 1948

## **Bihar Abolition Of Zamindaris Repealing Act, 1950**

**9 of 1950**

### PREAMBLE

An Act to repeal the Bihar Abolition of Zamindaris Act, 1948  
Whereas it is expedient to repeal the Bihar Abolition of Zamindaris Act, 1948;

It is hereby enacted as follows:-

1. (i) Published in the Bihar Gazette, Extraordinary, dated 18th January, 1950.
- (ii) For "Statement of Objects and Reasons" see Bihar Gazette Extraordinary, dated 31st December, 1949.

### **1. Short title :-**

This Act may be called the Bihar Abolition of Zamindaris Repealing Act, 1950.

### **2. Repeal of Bihar Act 18 of 1948 :-**

The Bihar Abolition of Zamindaris Act, 1948, is hereby repealed.